

## Annexure-6

Bhubaneswar Expressways Private Limited

Date of commencement of CIRP : 01.01.2025

List of Creditors (Version 1.0) drawn as on 22.01.2025

List of Operational Creditors (Employee)

													(Amount in ₹)
Sl.No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	-	Menka Panghal	10.01.2025	₹ 2,10,000	₹ 2,10,000	Unsecured	No	-	₹ -	₹ -	₹ -	₹ -	Fully Admitted
2	-	Anoop Kumar Kaul	15.01.2025	₹ 22,05,000	₹ -	Unsecured	No	-	₹ -	₹ -	₹ -	₹ 22,05,000	Fully Rejected (Refer note 2)
3	-	Sanjiv Malhotra	18.01.2025	₹ 5,40,000	₹ -	Unsecured	Yes	-	₹ -	₹ -	₹ -	₹ 5,40,000	Fully Rejected (Refer note 2 and 3)
	<b>Total</b>	-	-	₹ 29,55,000	₹ 2,10,000	-	-	-	₹ -	₹ -	₹ -	₹ 27,45,000	
<b>Note</b>													
1	The claim has been verified and admitted on the basis of books and records of the Corporate Debtor, for the dues against the Corporate Debtor												
2	In absence of documents substantiating the amount claimed and as per the books and records of the Corporate Debtor this claim as employee creditor could not be admitted.												
3	Claim received after the last date for submission of claim as per the Public Announcement (Form A) dated 03.01.2025 but received before finalisation of this list.												